

**OFFICE OF THE DISTRICT & SESSIONS JUDGE
NEW DELHI DISTRICT**

ORDER

In partial modification to this office earlier order no. **4749-4814/Bail/Judl./NDD/PHC/ND** dated **08.04.2019**, I District & Sessions Judge (New Delhi District), Patiala House Courts, New Delhi hereby authorize the following Additional Sessions Judge at Patiala House, New Delhi to hear and dispose off Bail/Urgent Criminal applications under section 10(3) of the criminal procedure code, 1973 pertaining to the Police Stations & Investigating Agencies under the jurisdiction of New Delhi Police District mentioned at column no. (3) for the period **w.e.f. 01.05.2019 to 31.05.2019** in accordance with law.

| Sl.No. (1) | Name of the Judicial Officer (2) | Police Stations & Investigating Agencies (New Delhi District) (3) | 1 st Link Judge (4) | 2 nd Link Judge |
|---------------|---|--|---|---|
| 1 | Sh. Manoj Kumar Nagpal, Presiding Officer, MACT | Crime Branch(EOW), PFA, Connaught Place, Tuglak Road, Mandir Marg, Barakhamba Road, Parliament Street, Tilak Marg, Vasant Kunj(South), Vasant Kunj(North), Delhi Cantt., North Avenue, South Avenue, Pragati Maidan Metro, and Rajeev Chowk Metro, Kishan Garh | Sh. Sudesh Kumar-II Spl. Judge (NDPS Act) | Sh.Rakesh Syal, ASJ-03 |
| 2 | Sh. Anil Antil, ASJ-04 | CBI, Custom, NCB, DRI, Central Excise, FERA, CAW Cell, Chanakya Puri, IGI Airport, IGI Metro, R.K. Puram, Inderpuri, Sarojini Nagar, Naraina, Sagarpur, South Campus and Vasant Vihar. | Sh. Satish Kumar Arora, ASJ-02 (FTC) | Sh. Manoj Kumar Nagpal, Presiding Officer, MACT |


**(POONAM A. BAMBA)
DISTRICT & SESSIONS JUDGE
NEW DELHI DISTRICT**

6193-6262

No. _____/Bail/Judl./NDD/PHC/ND dated, New Delhi the 30.4.19

Copy forwarded for information and necessary action to :-

1. The Registrar General, Hon'ble Delhi High Court, New Delhi.
2. All the District & Sessions Judges, Delhi/New Delhi.
3. All the Judicial Officers, New Delhi District, Patiala House Courts, New Delhi.
4. The In-Charge, Bail & Filing Section & Administration Branch, NDD, PHC, New Delhi.
5. The Web Site Committee, Hindi & English, Tis Hazari Courts, Delhi.
6. The Chief Prosecutor, New Delhi District, PHC, New Delhi.
7. All the Honorary Secretaries, Bar Associations, Delhi/New Delhi.
8. The In-Charge, Lock-Up, Patiala House Courts, New Delhi.
9. Branch In-Charge, Computer Branch, NDD, New Delhi
10. PS to the Ld. District & Sessions Judge, New Delhi District, PHC, New Delhi.
11. The PRO/APRO, New Delhi District, Patiala House Courts, New Delhi.


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